

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 254 of 2015

Dated: 2nd February, 2017

In the matter of:

Neyveli Lignite Corporation Ltd.

... Appellant(s)

Vs.

Tamil Nadu Generation & Distribution Company Ltd. & Ors.

... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **8th March, 2017.**

For Court Master

suman